NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

IB. No. (IB)-56(ND)/2017

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s. Steel India Corporation V/s. M/s. Shree Radha Raman Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAMEDESIGNATIONREPRESENTATIONSIGNATUREFor the Petitioner (s): Counsel for the Petitioner

For the Respondent (s) : Counsel for the Respondent

ORDER

The IRP submits that the meeting of the Committee of the Creditors has been convened. Let the Minutes be filed. As submitted, he has also been confirmed as RP by COC.

To come up on 5th October, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)